

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 866  
TO BE ANSWERED ON THE 07<sup>th</sup> FEBRUARY, 2025**

**ALLOCATION OF FUNDS UNDER NHM TO KERALA**

**866. SHRI. N K PREMACHANDRAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has released the central share of funds under National Health Mission (NHM) to the State of Kerala till date;
- (b) if so, the details of amount released to Kerala during the year 2023-24 and 2024-25, year wise;
- (c) whether the Union Government stopped the releasing of NHM fund to Kerala during the said period and if so, the details thereof;
- (d) whether the Union Government proposes to ensure the role of Member of Parliament in formulating development and new schemes under NHM and if so, the details thereof along with action taken thereon;
- (e) whether the State of Kerala has completed the branding under NHM as directed by the Union Government, if so, the details thereof; and
- (f) whether the Union Government has examined the difficulties of the patients and public due to lack of fund and if so, the action taken by the Government to ensure the release of funds at the earliest?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) to (f): Under the National Health Mission, technical and financial support is provided to the States/UTs for improvement in health infrastructure & strengthening healthcare systems.

Funds released to the State of Kerala during the FY 2023-24 and 2024-25 is as follows:

(Rs. in cr.)

<b>Financial Year</b>	<b>Central Release</b>
2023-24	189.15
2024-25	815.73

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. Release for the F.Y. 2024-25 is updated up-to 29.01.2025 and is provisional.

All the States/UTs execute a Memorandum of Understanding (MoU) with Government of India as per framework of National Health Mission (NHM), which mandates compliance by the States of the guidelines issued under NHM as per the Clause 10.3 and 10.10.

State Government of Kerala vide letter dated 26th June 2024, has informed that Health and Family Welfare Department of Kerala has issued an order to comply with the guidelines of Government of India and have stated complying with guidelines. In pursuance of compliance, an amount of Rs. 815.73 cr. has been released out of allocation of Rs. 913.24 cr for FY 2024-25 under NHM.

Public health is a state subject and its implementation primarily lies with the State Government. The proposals from State/UT Governments are received in the form of Programme Implementation Plans (PIPs) under NHM and Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources. The approval given to State Government of Kerala is available in public domain at

<https://nhm.gov.in/index4.php?lang=1&level=0&linkid=53&lid=66>

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